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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 43/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

Name of the Company:

Silcotex Silicones Pvt. Ltd.


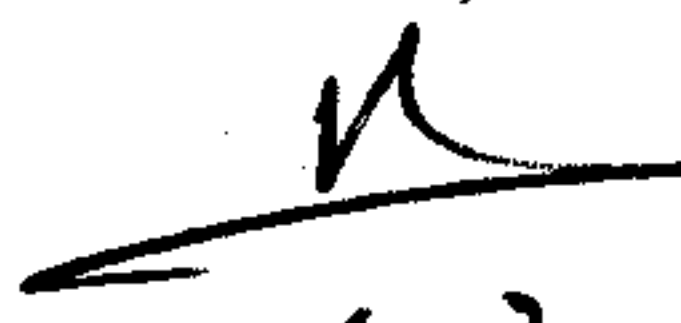
V/s.

Jai Bhagwati Tex Prints Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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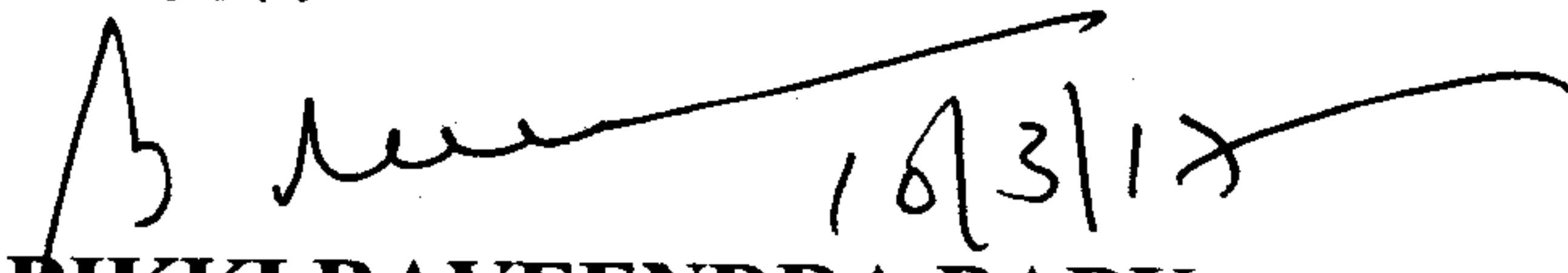
1.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	
2.	Vaibhavi Parikh	ADVOCATE	PETITIONER	

ORDER

Learned Advocate Ms. Vaibhavi parikh present for Operational Creditor/ Petitioner.
Learned Advocate Mr. Pavan Godiawala present for Respondent.

Learned Advocate Mr. Pavan Godiawala filed Vakalatnama for Respondent.

For hearing before admission, list the matter on 13.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of July, 2017.